

ITEM NO.1

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 20428-20429/2014 in Criminal Appeal No(s). 1973-1974/2014

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR

Respondent(s)

(for bail and office report)

Date : 01/05/2015 These applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Sanjay Kumar Dubey, Adv.

Mr. Devendra Kumar S., Adv.

Mr. Rakesh Kumar Tewari, Adv.

Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s)

Mr. Utkarsh Sharma, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Kunal Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As per the request made in the letter circulated by Respondents for adjournment of the matters for filing Counter Affidavit, the matters are adjourned.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER